

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6th FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU

SUPPLEMENTARY CAUSE LIST DATED 17.02.2022 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

04:00 PM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 164 of 2021	Dr. Periasamy Palani Gounder Vs. Radhakrishnan Dharmarajan (RP) of Appu Hotels Ltd & Anr. With	K. Surendar Chenthoori Pugazendhi	T. Ravichandran Caveator for R1 Anant Merathia -R2
2.	Comp App (AT) (CH) (Ins) No. 176 of 2021	Dharani Finance Limited Vs. Radhakrishnan Dharmarajan & Anr With	R. Udhayakumar	Elavarasi -R1 Anant Merathia -R2
3.	Comp App (AT) (CH) (Ins) No. 218 of 2021	R. V Janakiraman Vs. Mr. Radhakrishnan Dharmarajan (RP) & Anr. With	Avinash Krishnan Ravi	T. Ravichandran-R1 Devashish Bharuka-R2
4.	Comp App (AT) (CH) (Ins) No. 219 of 2021	Dr. Periasamy Palani Gounder Vs. Mr. Radhakrishnan Dharmarajan (RP) & Anr.	K Surenda	T. Ravichandran-R1 Devashish Bharuka-R2

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By the order of Hon'ble Member (J)

**-sd/-
(Chennai Bench)**